

[Dr. Ram Subhag Singh]  
1967, published in Notification No. G.S.R. 313 in Gazette of India dated the 11th March, 1967, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in the Library. See No. LT-122/67.]

**ANNUAL ACCOUNTS OF EMPLOYEES' PROVIDENT FUND ORGANISATION, AUDIT REPORT ETC.**

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): I beg to lay on the Table:—

(1) A copy of the Annual Accounts of the Employees' Provident Fund Organisation, along with the Audit Report thereon, for the year 1964-65. [Placed in the Library. See No. LT--123/67.]

(2) A copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(i) The Employees' Provident Funds (Eighteenth Amendment) Scheme, 1966, published in Notification No G.S.R. 1770 in Gazette of India dated the 26th November, 1966.

(ii) The Employees' Provident Funds (Nineteenth Amendment) Scheme, 1966, published in Notification No. G.S.R. 1772 in Gazette of India dated the 26th November, 1966.

(iii) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1966, published in notification No. G.S.R. 1858 in Gazette of India dated the 10th December, 1966.

(iv) The Employees' Provident Funds (Amendment) Scheme, 1967, published in Notification No G.S.R. 166 in Gazette of India dated the 11th February, 1967.

(v) The Employees' Provident Funds (second Amendment) Scheme, 1967, published in Notification No. G.S.R. 167 in Gazette of India dated the 11th February, 1967 [Placed in the Library. See No. LT-124/67.]

(3) A copy of the Annual Report on the working of the Employees' Provident Funds Scheme, 1952 for the year 1965-66. [Placed in the Library. See No. LT-125/67].

(4) A copy of the Coal Mines (Second Amendment) Regulations, 1966, published in Notification No. G.S.R. 2012 in Gazette of India dated the 31st December, 1966, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. No. LT-126/67.]

(5) A copy of the Report of Enquiry on the fatal accident in Borgafall Iron Ore Mine, Goa on the 2nd August, 1966 [Placed in Library, See No. LT-127/67.]

(6) A copy of the Delhi Shops and Establishments (Amendment) Rules, 1966, published in Notification No. F.20(17), 60-Lab. in Delhi Gazette dated the 19th January, 1967, under sub-section (3) of section 47 of the Delhi Shops and Establishment Act, 1954. [Placed in the Library. See No. LT-128/67.]

**INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER AND ANNUAL REPORT OF INDIAN MUSEUM**

The Minister of State in the Ministry of Education (Prof. Sher Singh): I beg to lay on the Table:—

(1) A copy of the International Copyright (First Amendment) Order, 1967, published in Notification No. S. O. 764 in Gazette of India dated the 3rd March, 1967, under